

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 271 of 2013

Dated: 15th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand, Mr. Rahul Kinra,
Advs. and Mr. Anurag Bansal, Rep.
for TPDDL

Counsel for the Respondent(s) :

ORDER

Post this appeal for **23rd February, 2016** for arguments by the respondent and rejoinder submissions of the appellant.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt